

मद्रास के श्री मदन मोहन राव को उनके द्वारा छोटी कार के निर्माण के सम्बन्ध में विदेशों से डिजाइन प्राप्त करने हेतु विदेशी मुद्रा देने से इन्कार कर दिया है ; और

(ख) यदि हाँ, तो इसके क्या कारण हैं ?

औद्योगिक विकास तथा आंतरिक व्यापार मंत्रालय में उप-मंत्री (श्री मं० रं कृष्ण) : (क) और (ख). मद्रास के श्री एम० मदन मोहन राव को आशय पत्र अन्य शर्तों के साथ-साथ इस शर्त पर जारी किया गया है कि किसी भी विदेशी सहयोग अथवा विदेशी परामर्श की अनुमति नहीं होगी। तदापि उसने 12,000 डालर की विदेशी मुद्रा दिये जाने का अनुरोध किया है ताकि वह अपनी कार के नमूने को अमरीकी परामर्शदाता से जांच करवा ले। उसके अनुरोध पर अभी निर्णय नहीं लिया गया है।

Railway Employees Travelling without Tickets

4654. SHRI RAM KRISHAN GUPTA : Will the Minister of RAILWAYS be pleased to state :

(a) whether it is a fact that most of the Railway employees as also the staff of C. R. P. travel without ticket or proper pass ; and

(b) if so, steps taken or proposed to be taken in this regard ?

THE MINISTER OF RAILWAYS (SHRI NANDA) : (a) and (b). No. Railway employees detected travelling without proper tickets or passes are not only charged like other ticketless passengers, but in addition, departmental action as considered fit is also taken against such staff.

In the case of police personnel, in addition to recovery of railway dues, the matter is brought to the notice of the State Government concerned for suitable departmental action.

Quantity of Iron Ore supplied to Steel Plants

4655. SHRI S. K. TAPURIAH : Will the Minister of STEEL AND HEAVY ENGINEERING be pleased to state :

(a) whether it is a fact that our steel plants are not getting rich iron ore inadequate quantities and this has resulted in the plants not working to their full capacity ;

(b) whether this under-utilisation of capacity has caused shortage of steel in the country necessitating huge imports ; and

(c) whether the shortage of rich iron ore is due to the fact that India is exporting the richest iron ore to Japan under obligation of a long term agreement ?

THE DEPUTY MINISTER IN THE MINISTRY OF STEEL AND HEAVY ENGINEERING (SHRI MOHD. SHAFI QURESHI) : (a) No, Sir.

(b) Import of steel is necessitated partly because of the steel plants not producing to their rated capacity, increasing demands for steel and also because some categories of steel are not being produced in the country. The shortfalls in production are due to a variety of reasons, such as disturbed industrial relations, particularly at Durgapur, Burnpur and Rourkela, inadequate availability of refractories, some technical constraints etc.

(c) Does not arise.

Seminar on Industrial Development in Delhi

4656. SHRI S. K. TAPURIAH : Will the Minister of INDUSTRIAL DEVELOPMENT AND INTERNAL TRADE be pleased to state :

(a) whether it is a fact that the five important Secretaries of Government looking after the Economic Ministries made some vital announcements in connection with the new dimensions to be given to the licensing policy to boost industrial growth, while speaking at the "Industrial Development—its challenge and potentiality" Seminar in Delhi ;

(b) if so, what were those pronouncements in this special context ; and

(c) whether the problem of non-availability of raw material for the industry was also considered ?

THE DEPUTY MINISTER IN THE MINISTRY OF INDUSTRIAL DEVELOPMENT AND INTERNAL TRADE (SHRI M. R. KRISHNA) : (a) to (c). Five Secretaries to the Government of India participated in the discussions in the Seminar on Industrial Development arranged by Federation of Indian Chamber of Commerce, and Industry and explained the scope of the Governments' policies and gave clarifications wherever necessary on various aspects of policies relating to industrial growth including the availability of raw materials. No new policy announcements were made by the Secretaries.

Increase in Juvenile Delinquency in Children

4657. SHRI S. K. TAPURIAH : Will the Minister of LAW AND SOCIAL WELFARE be pleased to state :

(a) whether the juvenile delinquency is increasing in the country because of the fact that the children once apprehended are not immediately restored to the parents and are kept in reforms houses for longer periods and sometimes parents do not accept children ; and

(b) whether Government propose to evolve a better code of reforms in this respect ?

THE MINISTER OF STATE IN THE MINISTRY OF LAW AND IN THE DEPARTMENT OF SOCIAL WELFARE (SHRI JAGANATH RAO) : (a) It would not be correct to say that juvenile delinquency is increasing in the country because of the fact that children are not immediately restored to their parents after apprehension or that children are detained in correctional institutions for periods longer than for which they are committed. There is no information available to the effect that sometimes parents do not accept children on release from institutions.

(b) The Children Acts passed by the Central and the State Governments already include the required provisions for the rehabilitation of children committed to the Court .

Night Shelters in Calcutta for Beggars and Vagrants

4658. SHRI SAMAR GUHA : Will the Minister of LAW AND SOCIAL WELFARE be pleased to state :

(a) whether it is a fact that, at night, street platforms and street shades in Calcutta are used by thousands of beggars, vagrants and roving incomers to the city as night shelters ;

(b) whether such people create nuisance in the streets causing health hazards for the citizens of Calcutta and also serve as source of spreading various infectious diseases ; and

(c) if so, whether Government propose to set up night shelters houses for such people ?

THE MINISTER OF STATE IN THE MINISTRY OF LAW AND IN THE DEPARTMENT OF SOCIAL WELFARE (SHRI JAGANATH RAO) : (a) to (c). Information is being collected from the State Government and will be laid on the Table of the House as soon as received from them.

Internal Trade in West Bengal

4659. SHRI SAMAR GUHA : Will the Minister of INDUSTRIAL DEVELOPMENT AND INTERNAL TRADE be pleased to state :

(a) whether the Government of West Bengal has made any attempt to assess the scope for expansion of internal trade in West Bengal and also outside the state ;

(b) if so, the details about the scope of such expansion as drawn up by the State Government ;

(c) if not, whether Government propose to set up a Committee of Experts to chalk out the existing possibilities and potential of small and medium scale internal trade as also markets for rural crafts ; and